

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 309
TO BE ANSWERED ON 05.02.2019**

SPECIAL FUND FOR TRANSGENDERS

309. SHRI BHEEMRAO B. PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to give any special fund for generating livelihood opportunities to the transgender community;
- (b) if so, the details thereof;
- (c) whether the Government is considering to provide reservations to transgenders in educational institutions and Government jobs; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (b): A total of Rs.1.00 Crore has been allocated during 2018-19 under the Scheme for Transgender Persons.

(c) to (d): The Ministry has introduced a Bill titled "The Transgender Persons (Protection of Rights) Bill, 2016" in the Lok Sabha on 2.8.2016, having the provisions of recognition of identity of transgender person, prohibition against discrimination, welfare measures by government, obligation of establishments and other persons, educational, social security and health of transgender person and National Council for transgender persons etc. The Bill was referred to the Lok Sabha Standing Committee on Social Justice and Empowerment for examination and report. The Committee submitted its report on 21.07.2017. The report was examined by the Ministry and accordingly the necessary amendments were done in the Bill. Now the Bill has been passed by the Lok Sabha on 17.12.2018.
